

**301**  
**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 102**

**(IB)-1718(PB)/2018**

**IA-4683/2021, IA-769/2022, IA-1590/2022,  
IA-4578/2022, IA-699/2023, IA-1700/2023,  
IA-2218/2023, IA-3031/2023, IA-3198/2023,  
IA-1872/2023, IA-1874/2023, IA-1875/2023, IA-4333/2023,  
IA-4517/2023, IA-5139/2023, IA-5405/2023, IA-46/2024,  
IA-2401/2024**

**IN THE MATTER OF:**

**Shiv Dayal Sharma & Ors.**

**... Applicant/Petitioner**

**Versus**

**Three C Projects Pvt Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Chetna Bisht in IA-699/2023, Adv. Shashi B Prasad in IA-4578/2022, Adv. Priya in I.A. No. 3198/2023, Adv. Tanweer Alam, Adv. Mahjabeen Tanweer in IA 5139/2023

**For the RP** : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. S. Sethi

**For the Noida Authority** : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava

**For the Respondent** : Adv. Dr. Atul Singh for R-26 in I.A. No.5637/2021

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-4683/2021, IA-769/2022, IA-1590/2022, IA-4578/2022, IA-699/2023, IA-1700/2023, IA-2218/2023, IA-3031/2023, IA-3198/2023, IA-1872/2023, IA-1874/2023, IA-1875/2023, IA-4333/2023, IA-4517/2023, IA-5139/2023, IA-5405/2023, IA-46/2024, IA-2401/2024:** List on

05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**